

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 27.09.2019 (FRIDAY)

COURT - II

10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--|
| 1. | I.A No. 3032 of 2019 in Comp. App. (AT) (Ins) No. 149 of 2019 | Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr. | Sunil Sharma | G.P. Madaan Siddharth Acharya-RP |
| 2. | Comp. App. (AT) (Ins) No. 883 of 2019 | SBF Pharma. Vs. Gujarat Liqui Pharmacaps Pvt Ltd. | Natasha Dhruvan Shah | |
| 3. | Comp. App. (AT) (Ins) No. 940 of 2019 | Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr. | Vikas Mehta | |
| 4. | Comp. App. (AT) (Ins) No. 941 of 2019 | Goodwill Tracon Pvt Ltd. Vs. Oriental Bank of Commerce & Anr. | Shakeel Ahmed | |
| 5. | Comp. App (AT) (Ins) No. 996-997 of 2019 | Sana Realtors Pvt Ltd. Vs. Urvashi Nangia & Anr. | Piyush Sachdev | Karan Gandhi-RP Sanam Siddiqui- R1 Urvashi Nangia |

For Admission (Fresh Cases)

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| 6. | Comp. App. (AT) (Ins) No. 987 of 2019 | Ashika Commercial Pvt Ltd. Vs. Siddha Domicile Company Pvt Ltd & Anr. | Pratiksha Sharma | |
| 7. | Comp. App. (AT) (Ins) No. 998 of 2019 | Ashok Kumar Sachdeva. Vs. Kotak Mahindra Bank Ltd & Ors. | Rohit Suri | |
| 8. | Comp. App. (AT) (Ins) No. 999 of 2019 & I.A. No. 3048 of 2019 | Parsons Brinckerhoff India Pvt Ltd. Vs. FP India Project Management Consultancy Services Pvt Ltd. | Anirudh | |
| 9. | Comp. App. (AT) (Ins) No. 1003 of 2019 | Sandeep Kumar Bhagat. Vs. Punjab National Bank. | Anup Kumar D. Sayare | |
| 10. | Comp. App. (AT) (Ins) No. 1004 of 2019 | Sandeep Kumar Bhagat. Vs. Punjab National Bank. | Anup Kumar D. Sayare | |
| 11. | Comp. App. (AT) (Ins) No. 1005 of 2019 | Sandeep Kumar Bhagat. Vs. Punjab National Bank. | Anup Kumar D. Sayare | |

For Admission (After Notice)

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|------------|---|--|-------------------------|---|
| 12. | Comp. App. (AT) (Ins) No. 789 of 2019 | Shaji Purushothaman. Vs. Edelweiss Asset Reconstruction Company Ltd.& Ors. With | Kuruppaiah Meyyappan | R.P. Agrawal-R1 Jayasree Sana-R3 |
| 13. | Comp. App. (AT) (Ins) No. 858 of 2019 | P. Purushothaman. Vs. Union Bank of India & Anr. | Kanika Kalaiyarasan | Avrojoyoti Chatterjee-R1 Prateek Kushwaha |
| 14. | Comp. App. (AT) (Ins) No. 272 of 2019 | Sanjay Garg. Vs. Tristar Global Infrastructure Pvt Ltd. | Rohit Bansal | Reema Shurana |
| 15. | Comp. App. (AT) (Ins) No. 275 of 2019 | Pankaj Kikavat Vs. Bank of India & Anr. | Nitin Mishra | Medha Tandon-R1 Sreevita Ghosh(R- ARC) |
| 16. | Comp. App. (AT) (Ins) No. 391 of 2019 | IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With | Sidhartha Barua | Roopali Singh- R2&3 Sneha Janakiraman-COC Anannya Ghosh- RP |
| 17. | Comp. App. (AT) (Ins) No. 492 of 2019 | Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries | Nishant Awana | Roopali Singh- R2&3 Sneha Janakiraman-COC |
| 18. | Comp. App. (AT) (Ins) No. 406 of 2019 | Ajay Agarwal Vs. Shantanu T. Ray, Resolution Professional for AML Steel & Power Ltd & Ors. | Rajesh Bohra | Anant Merathie-R1 R.P. Agrawal- R2&R3 Santanu J. Ray-RP |
| 19. | Comp. App. (AT) (Ins) No. 450 of 2019 | S.N. Suyamindra Achar Vs. Cummins Generator Technology & Anr. | Aljo K. Joseph | |
| 20. | Comp. App. (AT) (Ins) No. 461 of 2019 | Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors. With | Anannya Ghosh | Anoop Prakash Awashti-R1 Jatin Kumar- R2&R4 Rajesh Kumar Gautam-R3 |
| 21. | Comp. App. (AT) (Ins) No. 613 of 2019 | Abhay. Vs. Dushyant Dave & Ors. | Akhil Sachar | Jatin Kumar-R2&4 |
| 22. | Comp. App. (AT) (Ins) No. 494 of 2019 | Bank of India. Vs. Shrenuj & Company Ltd. With | Ashish Rana | Siddharth Sharma- R1 Mahesh Agarwal |
| 23. | Comp. App (AT) (Ins) No. 723 of 2019 | Vishal Doshi. Vs. Bank of India & Anr. | Mahesh Agarwal | Ashish Rana-R1 |

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| 24. | Comp. App. (AT) (Ins) No. 611 of 2019 | TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd. | Vikash Jain | Vineet Arora |
| 25. | Comp. App (AT) (Ins) No. 670 of 2019 | Sales Tax Department, State of Maharashtra. Vs. Calyx Chemicals and Pharmaceuticals &Ors. | Prashant S. Kenjale | Pooja Mahajan |
| 26. | Comp. App. (AT) (Ins) No. 709 of 2019 | Invent Assets Securitisation & Reconstruction Pvt Ltd & Anr. Vs. Rajmal Labhchand Mogra & Ors. | Smriti Churiwal | Aman Varma- R1&2 Swati Gopalani- AVP |
| 27. | Comp. App (AT) (Ins) No. 711 of 2019 | Sushila Lakhotia. Vs. Zeal Developers Pvt Ltd. | Aman Anand | Radhika Goel |
| 28. | Comp. App (AT) (Ins) No. 728 of 2019 | Pacific World Shipping PTE Ltd. Vs. Dadi Impex Pvt Ltd., Through Promoters Anand Prakash Choudhari and Mrs. Manju Choudhari & Anr. | Ankur Kashyap | Ekta Bhasin-R1 Nakul Sachdeva-R2 |
| 29. | Comp. App. (AT) (Ins) No. 738 of 2019 | Jayesh H. I.R.P of Hotel Horizon Pvt Ltd. Vs. Tea 4 Health Pvt Ltd. | Ashish | Aatreya Singh |
| 30. | Comp. App. (AT) (Ins) No. 770 of 2019 | Tarun International Ltd. Vs. Vikram Bajaj & Ors. | Rajeev Sharma | Abhishek Anand- R1 Shivam Goel-R4 |
| 31. | Comp. App (AT) (Ins) No. 781 of 2019 | C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd. | Arunima Bhattacharjee | K. Datta |
| 32. | Comp. App. (AT) (Ins) No. 783 of 2019 | Rakesh Kumar. Vs. Sanjay Gupta of AAA Insolvency Professional LLP, Being Liquidator of Samtel Color Ltd.. | Simran Jyoti Singh | Nipun Gautam |
| 33. | Comp. App. (AT) (Ins) No. 796 of 2019 | Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors. | Ajit Sharma | Pratiksha Sharma- R1 |
| 34. | Comp. App. (AT) (Ins) No. 804 of 2019 | Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd. | Deepti Bhardwaj | Gautham Shivshankar |
| 35. | Comp. App (AT) (Ins) No. 828 of 2019 | SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd. | R. Jawahar Lal | |

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| 36. | Comp. App. (AT) No.112 of 2019 & I.A. No. 1882 of 2019 | Mantena Raju Narasu Vs. Lexus Technologies Pvt. Ltd. & Ors. | Nithin Chowdary | G.S. Rama Rao |
| 37. | Competition App. (AT) No. 23 of 2019 | Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors. | Anirudh | Jasdeep Singh Dhillon (R1) |

Note: The Court will rise at 01:00 PM.

Copy to: -

- 1. Notice Board**
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- 4. Website: www.nclat.nic.in**

By Order

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Registrar (In charge)